

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

35. C.A. 23/2021
In
C.P. 1455(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (T)

SMT. SUCHITRA KANUPARTHI
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2021**

NAME OF THE PARTIES: Radheshyam Basarmal Jaswani & others
Vs.

Hiralal Ghanshyamdas Jaswani & others

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

Due to paucity of time the matter is adjourned to 06.08.2021.

Sd/-
RAJESH SHARMA
Member (Technical)
/NP/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)